

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Re-assignment of Bail Applications & petitions pending disposal before the High Court Wing Jammu to various Hon'ble Benches due to demitting the office by Hon'ble Mr. Justice Vinod Chatterji Koul (Former Judge).

ORDER

No: 44 /RJ/HCWJ/2026

Dated: 11.02.2026

With a view to ensure speedy disposal of the Bail Applications & petitions up to the year 2005, pending disposal in the High Court Wing, Jammu, which were assigned to Hon'ble Mr. Justice Vinod Chatterji Koul (Former Judge), Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to re-assign the Bail Applications & petitions to the various Hon'ble Benches as per details tabulated herein below;

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-“A” appended herewith.
2.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-“B” appended herewith.
3.	Hon'ble Mr. Justice Sanjay Parihar	As per Annexure-“C” appended herewith.

By Order.


(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh,
Jammu

No: 366 - 72 /RJ/HCWJ/2026

Dated: 11.02.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr. Justice _____
.... for kind information of their Lordships.
4. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization, OWP/ Criminal Section, for information and necessary action.
7. Order file.


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High Court of J&K and Ladakh
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Annexure - "A"

**Bail Applications and Matter upto 2005 assigned to
Hon'ble Mr. Justice Rajnesh Oswal**

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1	Bail App	274	2023	MUSHTAQ AHMED AND OTHERS	UT OF J AND K TH SHO POLICE STATION KATHUA
2	OWP	1041	2004	JOGINDER SINGH	HAQIQAT SINGH AND ORS.


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Annexure - 'B'

Bail Applications assigned to Hon'ble Mr. Justice Rajesh Sekhri

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1	BA	48	2014	PRABHU SINGH	STATE TH.HOME DEPTT.AND ORS.
2	Bail App	288	2024	SUSHMA DEVI	UT OF J AND K TH. SHO POLICE STATION SATWARI JAMMU AND ANOTHER


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Annexure - 'C'

Bail Applications assigned to Hon'ble Mr. Justice Sanjay Parihar

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1	Bail App	278	2024	RAVI KUMAR AND ANOTHER	UNION TERRITORY THROUGH SHO POLICE STATION UDHAMPUR
2	Bail App	89	2025	MUSHTAQ AHMED	UNION OF INDIA TH NARCOTICS CONTROL BUREAU(NCB) JAMMU


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